

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2966
ANSWERED ON:22.12.2003
LIFT IRRIGATION PROJECTS
PUTTASWAMY GOWDA

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether lift irrigation projects in Bijapur district in Karnataka has been put in "B Scheme";
- (b) if so, whether people are requesting the Government to include these projects in "A Scheme" so that 260 TMC of water from Alamatti dam could be utilised for irrigation; and
- (c) if so, the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BHOYA CHAKRAVARTY)

(a) to (c) As reported by the Government of Karnataka four Lift Irrigation Projects in the Bijapur District of Karnataka have been proposed for inclusion in Scheme 'B' and the people are requesting the Government of Karnataka to include these projects in Scheme 'A'.

As per the existing allocation (Scheme 'A') of Krishna Waters to the State of Karnataka by the Krishna Water Disputes Tribunal, the State can take up projects for utilization of Krishna waters not exceeding 700 thousand million cubic feet plus return flows calculated in a manner specified in the Award.